

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

(38) C.P.(IB)-3708-(MB)/2018

CORAM:

SHRI M. K. SHRAWAT  
MEMBER (Judicial)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **29.08.2019**

NAME OF THE PARTIES: Ganpati Industrial Pvt. Ltd.  
V/s  
Larsen & Toubro Ltd.

SECTION: 9 OF THE INSOLVENCY & BANKRUPTCY CODE.

**ORDER**

1. The Learned Representatives of both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side.  
Respondent, if deem fit, to file Rejoinder.
3. By the Order of the Bench matter is adjourned to **24.10.2019**.

Sd/-

M.K. SHRAWAT  
Member (Judicial)

Sd/-

CHANDRA BHAN SINGH  
Member (Technical)

29.08.2019  
Aah